

THE SUGAR UNDERTAKINGS (TAKING OVER OF  
MANAGEMENT) AMENDMENT ACT, 1981

No. 44 of 1981

[30th November, 1981.]

An Act further to amend the Sugar Undertakings (Taking Over of Management) Act, 1978.

BE it enacted by Parliament in the Thirty-second Year of the Republic of India as follows:—

1. This Act may be called the Sugar Undertakings (Taking Over of Management) Amendment Act, 1981.

Short  
title.

2. In section 3 of the Sugar Undertakings (Taking Over of Management) Act, 1978, in sub-section (5),—

Amend-  
ment of  
section 3  
of Act 49  
of 1978.

(a) the words “the period so specified is less than three years from the date of vesting and” shall be omitted;

(b) for the words “three years”, occurring in the proviso, the words “six years” shall be substituted.